Item No.10 Suppl. List-1

## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

## CMAM No. 52/2010

National Insurance Company Limited.

...Petitioner(s)

Through: Mr. J.A. Kawoosa, Advocate.

Vs.

Ghulam Nabi Zargar & Ors.

...Respondent(s)

Through: Mr Mir Manzoor, Advocate.

<u>CORAM:</u> Hon'ble Mr. Justice Sanjay Dhar, Judge (Through Video Conferencing from Jammu wing of the High Court)

## (ORDER) 19.06.2020

Heard.

Reserved for orders.

(Sanjay Dhar) Judge

Srinagar 19.06.2020 "Bhat Altaf, PS"